

Annexure 1

Name of the Corporate debtor: M/s. Thexa Pharma Private Limited; Date of commencement of CIRP: 28.08.2018; List of Creditors as on :29.09.2019

List of secured financial creditors belonging to any class of creditors

| S No | Name of Creditors | Identification No | Details of claims | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks if any | |
|------|-------------------|-------------------|-------------------|----------------|---------------------------|------------------|-------------------------------------|-----------------------------|-----------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|----------------|--|
| | | | Date of Receipt | Amount Claimed | Amount of claim admitted | Nature of claims | Amount covered by Security Interest | Amount covered by guarantee | Whether related party | % of voting share in COC | | | | | | |
| | | | | | | | | | | | | | | | | |
| | | | | NIL | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | | |
| | Total | | | 0 | 0 | | | | | | 0 | | 0 | 0 | | |